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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.93/BB / 2018	For filing proof of service of Notice to Corporate debtor	Sec 9 of I&B Code	M/s Stella Moda Fab LLP	Krishna S Vyas Advocate	M/s Scotts Garments Ltd	

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

~~① Krishna S. Vyas~~

① KRISHNA. S.VYAS.

9916390847

PETITIONER

Krishna S. Vyas

② Balram. R. Rao

98864 33220

RESPONDENT

Balram

ORDER

Heard Shri. Krishna S. Vyas, Learned Counsel for the Petitioner and also Shri. Balram. R. Rao, Learned Counsel for the Respondent.

Post the case for hearing on 03 Jul 2018.

Ashok Kumar Mishra
MEMBER (T)

Rajeswara Rao
MEMBER (J)